

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. Appeal (S.J.) No.642 of 2020**

Rajni Jha Appellant
Versus
1. The State of Jharkhand
2. Rupa Devi Respondents

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Appellant : Mr. Manish Kumar, Advocate
For the State :

06/17.04.2021 Heard Mr. Manish Kumar, learned counsel for the appellant.

This criminal appeal has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Let this matter appear on 23rd April, 2021.

(Sanjay Kumar Dwivedi, J.)

Anit